HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Dated the 17th February, 2024

There will be a reference on the sudden demise of Rajkumar Nokulsana Singh, Sr. Advocate, on 19th February, 2024 at 11:30 a.m. for 45 minutes in Court Room No.1. Court will resume thereafter.

BEFORE

HON'BLE THE CHIEF JUSTICE SIDDHARTH MRIDUL
HON'BLE MR. JUSTICE A. BIMOL SINGH
HON'BLE MR. JUSTICE A. GUNESHWAR SHARMA

AND

HON'BLE MRS. JUSTICE GOLMEI GAIPHULSHILLU KABUI

Reference by:

- 1. Mr. Y. Nirmolchand, President, High Court Bar Association of Manipur.
- 2. Mr. M. Devananda Singh, Additional Advocate General, Manipur.
- 3. Mr. S. Brajabihari Singh, Chairman, Bar Council of Manipur.
- 4. Mr. B. Ravichandra Sharma, Central Government Counsel on behalf of Central Government.

Replied by:

HON'BLE THE CHIEF JUSTICE

(THERE WILL BE 2 MINUTES SILENCE)

(OJESH MUTUM)
REGISTRAR (JUDL.)

Copy to :-

- 1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
- 2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of
- 5. The Advocate General, Govt. of Manipur.
- 6. The Registrar General, High Court Manipur.
- 7. The Registrar (Admin./Vigilance), High Court of Manipur.
- 8. The Govt. Advocates, Govt. of Manipur.
- 9. The Deputy Solicitor General of India.
- 10. The Chairman, Bar Council of Manipur.
- 11. The President, High Court Bar Association of Manipur.
- 12. The President, AMBA, Manipur.
- 13. All the Jt. Registrars, High Court of Manipur.
- 14. All the Deputy Registrars/Language Officer/Special Officers, High Court of Manipur.
- 15. All the Assistant Registrars/L.R.O/ Sr. Grade Stenographer, High Court of Manipur.
- 16. All the Concerned Persons.
- 17. The System Analyst, High Court of Manipur.
 - for uploading the same to the official website
- 18. All the Private Secretaries, High Court of Manipur.
- 19. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of
- 20. The Court Masters, High Court of Manipur.
- 21. Guard File/Order Book.
- 22. Notice Board/Concerned file.

(OJESH MUTUM) REGISTRAR (JUDL.)